NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 41/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU **MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Subramanian Chandersekar

V/s.

Neesa Leisure Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

<u>SIGNATURE</u>

1. ASHEKSACKDEVA AIR

RAVIJH BHATT

ADV.

ORDER

Learned Authorised Representative Mr. Ashok Sachdeva present for Original petitioner. Learned Advocate Mr. Ravish Bhatt present for Original Respondent.

List main CP no. 41/2017 on 19.09.2017 in view of the pendency of amendment application in CP 11/2016.

> KI RAVEENDRA BABU MADRADED HIINIZIAI

Dated this the 28th day of August, 2017.